

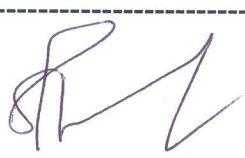
NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

21

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : CP/15/2017
NAME OF THE PETITIONER(S) : UNIVERSAL PHARMACEUTICALS LTD
UNDER SECTION : 14(1) OF COMPANIES ACT 2013

S.No.	Name (in Capital)	Represented by	Signature
	PCS P. Sriram (9940336666)	For the Petitioner	

ORDER

Heard PCS Mr. P. Sriram representing the Applicant present. Order is reserved.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)